

Defective Case Register from 2025-05-29 to 2025-05-29

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLREV/13924/2025	BASUDEV PUJARI	2025-05-29	Period of Delay 03 Days
2	D-BLAPL/15783/2025	MANAS RANJAN DHAL	2025-05-29	1. Relationship not mentioned in affidavit. 2. Address of the petitioner not tally with cause title.
3	D-BLAPL/15784/2025	PRAVASH CHANDRA JENA	2025-05-29	page nos. 10 to 12 not neat
4	D-BLAPL/15821/2025	SUBRAT KUMAR NAYAK	2025-05-29	1. As per standing or. no.3 dt.9-7-24, neme of he victim/ Informant shall not be reflected in the petition. 2. page mark of synopsis and date chart not mentioned in index.
5	D-ABLAPL/15673/2025	AMLAN SHAKTI PAUL	2025-05-29	Age of the petitioner wrongly mention in petition
6	D-ABLAPL/15840/2025	GANGADHAR SAMAL	2025-05-29	Date of disp. of not mentioned in ref. certificate as pr FIR details
7	D-ABLAPL/15836/2025	PRAVASH CHANDRA JENA	2025-05-29	As per FIR details date of disp. of not mentioned in ref. certificate.
8	D-FAO/22204/2025	MANOJ KUMAR MOHANTY	2025-05-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.welfare fund Rs.50/ not paid
9	D-WP(C)/21941/2025	KIRTAN DANG	2025-05-29	Page No. 15 not pagination and Annexure -2 not mark
10	D-WP(C)/22167/2025	SUDHIR KUMAR MALLICK	2025-05-29	Opp-Party Nos.4 7 9 and 10 year of age not furnished
11	D-FAO/22205/2025	MANOJ KUMAR MOHANTY	2025-05-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.welfare fund Rs.50/ not paid
12	D-TRP(C)/21570/2025	PRITAM KUMAR MOHANTY	2025-05-29	Neat and legible of Page no. 12 and 13 to be filed
13	D-ABLAPL/15619/2025	SURYAKANTA DWIBEDI	2025-05-29	1- Code not mentioned in the Assessment Slip.and cause title. 3- Provision of Law not correctly mentioned on the cause title.4- In Vakalatnama petitioner nos. 2 and 3 not furnished their @ name
14	D-WP(C)/21869/2025	ASHOK KUMAR SARANGI	2025-05-29	1.D.C.Fee of Advocate welfare fund Rs.15/- to be paid on V.nama
15	D-BLAPL/15503/2025	CHHABI LAL NIAL	2025-05-29	1-Page not correctly furnished in Index. 2- In Affidavit Relation with Petitioner and Authorization not mentioned .Annexurs are not mentioned in the petition.3- page no. 57 not legible.4-C.F. of Rs.6/ not paid in Vakalatnama.5- Affidavit not in proper format.

16	D-ABLAPL/16088/2025	AVIJIT PATNAIK	2025-05-29	Para no. not furnished in declaration
17	D-ABLAPL/15845/2025	BIBHUTI BHUSAN CHOUDHURY	2025-05-29	P.S. case no. wrongly mention in Synopsis and para no.-1.
18	D-CRLMC/15476/2025	DALIRANI BEHURAY	2025-05-29	1. Date of order not correctly furnished in entire petition.
19	D-CRLMC/15846/2025	SIBARANJAN POLAI	2025-05-29	1. Date of order not correctly furnished in prayer of the petition
20	D-ABLAPL/16083/2025	AVIJIT PATNAIK	2025-05-29	20-VERNACULAR CERTIFICATE NOT FURNISHED. Name of the petitioner wrongly mention in Index
21	D-BLAPL/15844/2025	BIBHUTI BHUSAN MISHRA	2025-05-29	Date of surrender wrongly mention in para no.10 and list of dates
22	D-ABLAPL/15680/2025	SARADA PRASAD DASH	2025-05-29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
23	D-MATA/22079/2025	RAJESH KUMAR MAHAPATRA	2025-05-29	nomenclature not correct it may be register as RPFM
24	D-ABLAPL/15974/2025	NIHAR RANJAN SAHOO	2025-05-29	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Index shows Bail petition instead of ABLAPL Petition. 2. Annexure No and page no not marked. 3. Date is not mentioned in V Nama
25	D-BLAPL/15473/2025	RAMANI KANTA PATTANAIAK	2025-05-29	1-Age of the petitioner in the Rejection order not tally with the cause title
26	D-BLAPL/15858/2025	NIHAR RANJAN SAHOO	2025-05-29	C.T. case wrongly mention in synopsis.
27	D-CMP/21821/2025	NIRANJAN PANDA	2025-05-29	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Certified copy of impugned order under annexure-1 not filed xerox attested copy of same is filed .I .A -837/2025 is filed for dispensing with filing of the same .2 .Certificate not furnished regarding filing of english version of oriya documents
28	D-CRLREV/16044/2025	RANJIT MOHANTY	2025-05-29	Synopsis AND list of dates AND events are not page marked in index . 2 .Certificate of good ground not furnished .3 .Page 38 to 49 of annexure-5 are not legible .
29	D-WP(C)/22193/2025	GANYA RANJAN MAHAPATRA	2025-05-29	1. Serial number not correctly furnished in Index page. 2. Nomenclature not correctly furnished in V.nama
30	D-WP(C)/21948/2025	TUNA SAHU	2025-05-29	1.D.C.Fee of Rs.6/- to be paid on the petition
31	D-CRLA/14948/2025	BHARAT BHUSAN ROUSTRAY	2025-05-29	Period of Delay 02 Days

32	D-ABLAPL/15816/2025	SURYA NARAYAN MISHRA	2025-05-29	1- The Date F.I.R. in the Date Chart not tally with the F.I.R. copy.
33	D-BLAPL/15560/2025	SANJIB KUMAR BHANJADEO	2025-05-29)Age of the petitioner does not tally in Anx-2. ii) C.copy of impugned order to be filed.
34	D-CMP/22195/2025	SURYAKANTA DASH	2025-05-29	Address of opp. parties 2 to 11 not furnished in c.m .p .In prayer annexure no .furnished appears not correct
35	D-BLAPL/15598/2025	SOUMYA RANJAN DAS	2025-05-29	1- Advocate of the petitioner not signed in the Index synopsis and Date Charts
36	D-CRLMA/15479/2025	MANOJ PANIGRAHI	2025-05-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
37	D-CRLMC/15920/2025	BIBHU PRASAD MOHANTY	2025-05-29	1. Challenging the order dated and lower court not furnished in prayer of the petition. 2. Synopsis AND date chart not mentioned in Index.
38	D-ABLAPL/16018/2025	ARCHANA MOHANTY	2025-05-29	i)Name of the P.S. wrongly mention in page no.-1 and para-1. ii)wrongly mention in date chart another.
39	D-ABLAPL/15713/2025	BIRAJA PRASAD NANDA	2025-05-29	1-Annexure-1 not page marked in the petition.
40	D-BLAPL/15780/2025	RAMANI KANTA PATTANAIK	2025-05-29	S/o Late Debaraj Sahoo in the cause title not tally with rej. order

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 29-05-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
---------------	----------------------	--------------------	---	----------------------------
